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Title : Need to clear the 'Gujarat Control of Organised Crime Bill, 2003'.

SHRI P.S. GADHAVI (KUTCH): Sir, The Gujarat State Legislature has passed a Bill entitled 'THE GUJARAT CONTROL OF ORGANISED CRIME BILL, 2003' and later on amendments in this Act were passed on 2.6.2004. This Bill is pending for the assent of His Excellency President of India.

Similar Act is in force in Maharashtra and other States. In the absence of such Act, it is very much difficult to control organized crime by terrorists supported by ISI (Pakistan) in the State.

Very recently, such criminal elements committed RDX-Bomb Blast at Ahmedabad Railway Station. Gujarat is the target of such criminal elements who want to disturb the peace in India and particularly in Gujarat.

I, therefore, urge upon the Government of India to see that assent of His Excellency president be accorded to the said Bill as expeditiously as possible.